

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 216
(IB)-89(ND)2018
IA-973/2023 IA-5761/2022

IN THE MATTER OF:

M/s. Gozoop Online Pvt. Ltd.

... Applicant/Petitioner

Versus

OM Pizzas and Eats India Pvt. Ltd.

... Respondent

Under Section: 9 of IBC, 2016 (Liq.)

Order delivered on 18.07.2023

CORAM:

**SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Adv. Honey Satpal, Liquidator

ORDER

Due to paucity of time, the matter is re-notified to 16.08.2023.

Sd/-

COURT OFFICER